

GOVERNMENT OF INDIA  
MINISTRY OF DEFENCE  
DEPARTMENT OF DEFENCE  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 1379**  
TO BE ANSWERED ON 09<sup>th</sup> February, 2024

**SHAURYA CHAKRA AWARDEE**

1379. SHRI GANESH SINGH:

Will the Minister of DEFENCE be pleased to state:

- (a) whether any provision exists for granting allowance to Shaurya Chakra awardee civilians by the Government;
- (b) if so, the details thereof;
- (c) whether the said allowance is granted to the dependent mother after the death of the dependent father of an unmarried Shaurya Chakra winner after his death; and
- (d) if so, the details thereof?

A N S W E R

MINISTER OF STATE  
IN THE MINISTRY OF DEFENCE

(SHRI AJAY BHATT)

- (a): Yes, Sir.
- (b): Shaurya Chakra awardees are paid Rs. 6000/- per month by the Government.
- (c) & (d): When the award has been made posthumously to a bachelor, the monetary allowance shall be paid to his father or mother.

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